

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:7040
ANSWERED ON:11.05.2000
REMOVAL OF SLUM DWELLERS RESIDING ON RAILWAY LAND
DR. KIRIT SOMAIYA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Supreme Court had directed the Railways to remove the slum dwellers residing near railway line in Delhi;
- (b) if so, whether the directions of the Supreme Court have been complied with; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a): No, Sir.

(b) & (c): Do not arise.